

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 146
50/241-242/PB/2018

IN THE MATTER OF:

Sh. Anshuman Rai & Ors

Vs

M/s. Heritage Hospitals Limited & Ors

...

Applicant/Petitioner

...

Respondent

Order under Section 241-242.

Order delivered on 22.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Adarsh Tripathi, Adv. for R-2.

ORDER

List on 18.02.2021.

Sdl —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)